

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(6) C.P.(I.B)-242/9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.08.2018

NAME OF THE PARTIES: CSJ Infrastructure Pvt. Ltd.
V/s
Gitanjali Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: 9 of Insolvency & Bankruptcy Code,
2016.

ORDER

1. The Learned Representative of Petitioner is present.
2. By Order of Bench the matter is adjourned to **23.10.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

31.08.2018.
HHS